GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY RAJYA SABHA STARRED QUESTION NO. 17 ANSWERED ON 19.07.2022

GENERATION OF ELECTRICITY THROUGH BIO-PRODUCTS IN RURAL AREAS

*17. SHRI SUJEET KUMAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has made any efforts to generate electricity through bio-products in the rural areas of the country during the last three years;
- (b) if so, the details thereof;
- (c) whether Government has formulated any action plan to provide assistance to the villagers to generate electricity through bio-products; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER (SHRI R.K. SINGH)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT

Statement referred to in reply to parts (a) to (d) of Rajya Sabha Starred Question No. 17 to be answered on 19.07.2022 regarding GENERATION OF ELECTRICITY THROUGH BIO-PRODUCTS IN RURAL AREAS

(a)to(d) The Ministry of New and Renewable Energy (MNRE) had been supporting projects for electricity generation by utilizing bio-products, including in rural areas of the country, under the following schemes up to 31.03.2021:

- I. Small size biogas plants (1-25 m³ biogas per day) under New National Biogas and Organic Manure Programme (NNBOMP);
- II. Medium size biogas power (Off-grid) plants (30-2500 m³ biogas per day) under the Biogas based Power Generation (Off-Grid) and Thermal Energy Applications Programme (BPGTP); and
- III. Large size biogas projects (above 2500 m³ biogas per day), gasifier and power projects under Programme on Energy from Urban, Industrial, Agricultural Wastes/ Residues and Municipal Solid Waste (Waste to Energy Scheme).
- IV. Scheme to Support Promotion of Biomass Based Cogeneration in Sugar Mills and Other industries in the Country.

The Central Financial Assistance under the above schemes provided by MNRE was as follows:

- I. Rs. 7500/- to Rs. 35,000/- per plant based on size of the plant in cubic meter under NNBOMP;
- II. Rs. 25,000/- to Rs. 40,000/- per kilowatt for power generation and Rs. 12,500 /- to Rs. 20,000/- per kilowatt equivalent for thermal applications under BPGTP;
- III. Rs 1.0 crore per 12000 m³ per day for biogas generation and upto Rs 3 Cr/Megawatt for power generation based on biogas under Waste to Energy Scheme; and
- IV. Rs. 25 Lakhs/ Megawatt for Bagasse Cogeneration Projects on surplus exportable capacity and Rs. 50 Lakhs/ Megawatt for Non-Bagasse Cogeneration Projects on installed capacity.

The above-mentioned schemes, which were sanctioned till 31.03.2021, were initially continued up to 2025-26 only for meeting the already committed liabilities. Now the Expenditure Finance Committee has recommended to implement the Umbrella National Bioenergy Program for new sanctions also. The Umbrella National Bioenergy Program provides support for the types of projects mentioned above except municipal solid waste based power generation and bagasse based cogeneration projects which will be supported by schemes under the Ministry of Urban Development.